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No. Eco 1/2011-CERC

New Delhi

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NOTIFICATION

In pursuance of Clause 5.6 (vi) of Ministry of Power (MOP) Notification dated 19.01.2005 (as amended from time to time) on *Guidelines for Determination of Tariff by Bidding Process for Procurement of Power by Distribution Licensees*, the Central Electricity Regulatory Commission notifies the following rates and other parameters for the purpose of bid evaluation and payment.

I: Annual Escalation Rates for Bid Evaluation (for bid opening up to 30.09.2011)

S.No	Description	Annual Escalation Rates	
	-	for Bid Evaluation	
1	Escalation rate for domestic coal	6.66%	
2	Escalation rate for domestic gas	2.42%	
3	Escalation rates for different escalable sub-components		
	of energy charge for plants based on imported coal		
3.1	Escalation Rate for coal sub-component	14.02%	
3.2	Escalation Rate for transportation sub-component	15.99%	
3.3	Escalation Rate for inland handling sub-component 5.21%		
4	Escalation rate for inland transportation charges for		
	coal		
4.1	Upto 100 Km distance	2.38%	
4.2	Upto 500 Km distance	2.05%	
4.3	Upto 1000 Km distance	1.88%	
4.4	Upto 2000 Km distance	2.44%	
4.5	Beyond 2000 Km distance	2.55%	
5	Escalation rate for inland transportation charges for	2.97%	
	gas		
6	Escalation rates for different escalable sub-components		
	of energy charge for plants based on imported gas		
6.1	Escalation Rate for gas sub-component	12.55%	
6.2	Escalation Rate for transportation of gas sub-	15.99%	
	component		
6.3	Escalation Rate for inland handling sub-component	5.21%	
7	Inflation rate to be applied to indexed capacity charge	5.21%	
	Component		
8	Inflation rate to be applied to indexed energy charge	5.57%	
	component in cases of captive fuel source		
9	Discount rate to be used for bid evaluation	10.74%	
10	Dollar-Rupee exchange variation rate	0.64%	
11	Escalation for normative transmission charges	3.91%	

II: Annual Escalation Rates applicable for the purpose of payment as per the Power Purchase Agreement for the period between 01.04.2011 and 30.09.2011

S.No	Description	Annual Escalation Rates for Payment
1	Escalation rate for domestic coal	00.00%
2	Escalation rate for domestic gas	187.59%
3	Escalation rates for different escalable sub-components	
	of energy charge for plants based on imported coal	
3.1	Escalation Rate for imported coal	34.43%
3.2	Escalation Rate for transportation of imported coal	24.30%
3.3	Escalation Rate for inland handling of imported coal	9.09%
4	Escalation rates for inland transportation charges for coal	
4.1	Upto 100 Km distance	0.00%
4.2	Upto 500 Km distance	0.21%
4.3	Upto 1000 Km distance	0.21%
4.4	Upto 2000 Km distance	0.22%
4.5	Beyond 2000 Km distance	0.22%
5	Escalation rates for inland transportation charges for gas	11.81%
6	Escalation rates for different escalable sub-components of energy charge for plants based on imported gas	
6.1	Escalation Rate for imported gas	6.12%
6.2	Escalation Rate for transportation of imported gas	24.30%
6.3	Escalation Rate for inland handling of imported gas	9.09%
7	Inflation rate to be applied to indexed capacity charge component.	9.09%
8	Inflation rate to be applied to indexed energy charge component in cases of captive fuel source	9.55%

III: Transmission Charges Matrix and Transmission Loss Matrix as per Format 5.10 & 5.11 of the RFP of Standard Bidding Document of Case-1 applicable between 01.04.2011 and 30.09.2011.

S.No	Name of the Region	Transmission Charges (Rs/Unit)	Transmission Losses (%)
1	Northern Region	0.18	3.88
2	Western Region	0.17	4.89
3	Eastern Region	0.19	3.14
4	North-Eastern Region	0.36	3.60
5	Southern Region	0.24	4.33

Sd/-(Rajiv Bansal) Secretary